

Annexure-4

Name of the corporate debtor: KSK Mahanadi Power Company Limited ; Date of commencement of CIRP: 3rd October, 2019 ; List of creditors as on: 5th July, 2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Punjab National Bank (Post amalgamation of Oriental Bank Of Commerce and United Bank of India effective 1st April 2020)	14/10/2019	272,360.00	-	Court fees/advocate fees	-	No	0.000000%	-	-	272,360.00	-	
2	Prudent ARC Limited	17/10/2019	7,594,906,040.12	7,270,580,493.07	Term Loan, Cash Credit, Advocate Fees, Other Charges	7,270,580,493.07	No	2.478863%	-	-	324,325,547.04	-	
3	Axis Bank Limited	10/10/2019	825,188,097.63	250,000,000.00	Cash Credit (Corporate Guarantee)	250,000,000.00	No	0.085236%	-	-	575,188,097.63	-	
4	Bank of India	17/10/2019	3,056,507,624.79	465,100,000.00	Bank Guarantee (Corporate Guarantee), Cash Credit (Corporate Guarantee), Annual Charges for WC	456,840,000.00	No	0.158573%	992,888,727.00	-	1,598,518,897.79	-	The BGs (Uninvoked) for Rs. 199.97 crore were issued by the Bank on behalf of KSK Mahanadi Power Company Ltd out of the limit sanctioned to KSK Energy Ventures Ltd (KSKEVL). Out of this BG amount, INR 45.68 Cr has been admitted as per the order by CERC to renew the BGs of AP DISCOM. The rest of the BG amount has been considered as contingent liability, as the BGs were issued from the limit of KSKEVL and are also under adjudication.
5	India Infrastructure Finance Company (UK) Limited	16/10/2019	145,449.90	145,449.90	Legal Expenses	-	No	0.000050%	-	-	-	-	
6	Union Bank of India (Post amalgamation of Andhra Bank effective 1st April 2020)	17/10/2019	790,090,728.17	-	Letter Of Credit (Corporate Guarantee), Other Charges	-	No	0.000000%	-	-	790,090,728.17	-	
7	UCO Bank	17/10/2019	290,914,295.00	-	Bank Guarantee	-	No	0.000000%	290,914,295.00	-	-	-	The BGs (Uninvoked) for Rs. 29.09 crore were issued by the Bank on behalf of KSK Mahanadi Power Company Ltd out of the limit sanctioned to KSKEVL. The claim has been considered as Contingent liability as the same is under adjudication.
8	ASREC (India) Ltd	16/10/2019	271,748.84	28,208.84	Expenses	-	No	0.000010%	-	-	243,540.00	-	
9	L & T Infrastructure Finance Company Limited	18/10/2019	6,508,120,908.00	-	Term Loan	-	No	0.000000%	-	-	6,508,120,908.00	-	

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
10	Asset Reconstruction Company (India) Limited (ARCIL)	18/10/2019	7,639,427.00	-	TDS Pending - Term Loan A/c 6240009823 & 6240033120	-	No	0.000000%	-	-	7,639,427.00	-	
11	Aditya Birla ARC Limited	06/10/2020	29,667,560.00	29,667,560.00	CC processing fees, Term Loan Fee	-	No	0.010115%	-	-	-	-	
12	KSK Energy Ventures Limited	31/03/2020	15,950,340,270.72	1,353,897,315.00	Inter Corporate Deposit, Rupee Term Loan under corporate guarantee extended by KSK EVL	-	Yes	0.000000%	-	1,648,083,435.00	14,596,442,955.72		As the receivable amount from KSK EVL is available for mutual set-off and is higher than the claim admitted amount, hence net payable will be Nil.
13	Phoenix ARC Private Limited	08/11/2019	200,200.00	200,200.00	Expenses, Legal Fees	-	No	0.000068%	-	-	-	-	
Total			35,054,264,710.17	9,369,619,226.81		7,977,420,493.07		2.732915%	1,283,803,022.00	1,648,083,435.00	24,400,842,461.35	-	